Name of the Corporate Debtor: CEMA Electric Lighting Products India Private Limited

Date of commencement of CIRP: Feb 14, 2025

LIST OF CREDITORS AS ON : JUNE 15, 2025

Amount in IN

List of Operational Creditors (Government Dues)

		_			1 70								
						_					Gujarat	Nadiad	
				1		2		2,14,415	2,74,475		Cuinta		
admitted			No o	Z	0.02	2	VAT					Sales Tax Officer, Unit No48,	
Provisionally							-						2.30
						N 0	Fund				GUJarat	2 Asst Commissioner - PF, Vatwa	
admitted					0.77			1,00,31,466	1,00,31,466				2
Provisionally							Employees						
domitted				,	9:50	140	Income 14x 140	65,24,047	65,24,047	27.02.25		1 Income Tax Department, Ch-34	
The state of the s	;		NO	z 5	0 50	•	•						
Provisionally					מטטוועטור								
	admitted	may be set- verification admitted off	may be set-	claim	CoC, if	related party?	Claim	Amount of claim admitted	Date of receipt Amount claimed	Date of receipt	Government	Department	SI.No
	claim not	contingent dues, that claim under claim not	dues, that	contingent	-	Whether							7.
Remarks, if	Amount of	Amount of any mutual Amount of Amount or	any mutual	Amount of		١			Details of cidiff received	Details of	Details of Claimant	Details of	
			Amount			dmitted	tails of Claims admitted	Det	claim received	Parile of			
		_	1							-			

1,68,29,988 1,68,29,988
Approved in 4th CoC Meeting dated June 21 2025

T R RAVICHANDRAN

Grand Total

INTERIM RESOLUTION PROFESSIONAL

CEMA Electric Lighting Products India Private Limited IBBI/IPA-002/IP-N00241/2017-2018/10692

AFA Valid till 31.12.2025

REMINDRAW RESIDENCE STORY OF THE STORY OF TH

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